POST OFFER PUBLIC ANNOUNCEMENT TO THE EQUITY SHAREHOLDERS/BENEFICIAL OWNERS OF

ZENU INFOTEC LIMITED (ZIL)

(Formerly "Preeti Resorts & Holdings Limited")

Regd. Office: 4, Prathamesh Leela, New Link Road, Opp. Don Bosco, Borivali (West), Mumbai 400 092
Tel : (022) 6697 0244, Telefax : (022) 6697 0245, Website: www.zenu.co.in

The following announcement is made by Fedex Securities Ltd., Managers to the Offer, in compliance with SEBI (Substantial Acquisition of Shares and Takeover Regulations) 1997 and subsequent amendments thereto, furnishing the details subsequent to the Public Announcement (PA) made on Wednesday, September 30, 2009, Corrigendum to PA on Wednesday, December 9, 2009 and closure of Open Offer to the Shareholders of ZIL.

1	Name of the Target Company	**Zenu Infotec Limited**			
2	Name of the Acquirer, including PACs, if any	**Main Acquirer** Choice International Limited **Person Acting in Concert(PAC):** None			
3	Name of the Manager to the Offer	Fedex Securities Ltd.			
4	Name of the Registrar to the Offer	Sharex Dynamic (India) Pvt. Ltd			
5	Date of Opening of the Offer	Thursday, December 17, 2009			
6	Date of Closure of the Offer	Tuesday, January 05, 2010			
7	Details of Acquisition	**Proposed in Letter of Offer**		**Actuals**	
a	**Offer Price** Fully paid up Partly Paid Up	 Rs.10/50 No partly paid Shares		 Rs.10/50 N.A.	
b	Shareholding of Acquirer prior to Public Announcement(PA)	0 (0%)		0(0%)	
c	Shares acquired after PA	0(0%)		0(0%)	
d	Shares being acquired through Share Purchase Agreement	15,57,650 (30.38%)		15,57,650 (30.38%)	
e	Shares acquired in the Open Offer	10,25,520 (20.00%)		200 (0.004%)	
f	Size of open Offer (No of Shares X Offer price)	Rs. 1,07,67,960/-		Rs. 2,100/-	
g	Shares if any acquired after PA but 7 working days prior to closure of Offer Price of the Shares acquired No. of Shares acquired % of Shares acquired			NIL N A N A N A	
h	Post Offer Shareholding of Acquirer including PACs, if any Fully Paid	25, 83,170 (50.38%)		15, 57,850 (30.382%)	
i	**Pre and Post offer Shareholding of Public**	**Pre Offer**	**Post Offer @**	**Pre Offer**	**Post Offer@**
	Fully paid Shares	34,15,200 (66.603%)	25,44,350 (49.62%)	34,15,200 (66.603%)	35,69,750 (69.618%)
8.	Date of despatch of consideration and delay if any.	Wednesday, January 13, 2010. No delay. No interest is due and payable			
9	Position of Escrow Account	The amount held in Escrow Account to the extent of Rs. 8000/- (less than 90%), transferred to Special Account on January 10, 2010. Balance alongwith accrued Interest transferred to a new Escrow Account with lien in favor of Manager to the Offer.			
10	Status of Investor complaints	No investor complaints			

@ The residual holding of the present promoters/promoter group shareholders is clubbed with Public holding, to arrive at the post offer public holding details.

The Acquirer accepts full responsibility for the information contained in this Public Announcement

ISSUED BY MANAGER TO THE OFFER

FEDEX SECURITIES LIMITED

FEDEX SECURITIES LIMITED

SEBI Regn. No. INM 000010163
3rd Floor, Jay Chambers, Service Road,
Adj. Western Express Highway, Vile Parle (East), Mumbai 400 057
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Contact Person : Shri. R. Ramakrishnan

on behalf of

CHOICE INTERNATIONAL LIMITED

Registered Office: 202, Chartered House, Dr. C.H. Street, Marine Lines, Mumbai 400 002
Tel No. (022)2206 8602/03, Fax No. (022)2206 8600, Email id: international.choice@yahoo.in

Place : Mumbai
Date : January 14, 2010